

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/246(KB)2017
IA(COMPANIES.ACT)/82(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH MAY 2024

IN THE MATTER OF	GANESH PRASHAD YADAV & ANR. VS CONTAI BUS SYNDICATE PVT LTD & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearance (via video conferencing/physically)

Ms. Arani Guha, Adv.] For Administrator
Mr. Yash Dalmia, Adv.

Mr. Shunak Mitra, Adv.] For Applicant in IVN P 13/2023
Mr. Udit Agarwal, Adv.

ORDER

1. Ld. Counsels for Administrator present. Ld. Counsels for Applicant present.
2. **IA(COMPANIES.ACT)/82(KB)2024**
 - a) Registry is directed to issue notice upon the Registrar of Companies, West Bengal to include the names of Zee Ashish and Deep Sikha as directors of the Respondent Company by way of speed post and by e-mail and place the tracking information on record.
 - b) The Progress Report prepared by the Administrator, which is placed at Pages No. 20 to 28 is taken on record.
 - c) Mr. Arani Guha, the Administrator will be present on the next date of hearing to justify whether he is required to be continued as such.
3. Post this matter on **15.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**